



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/970/2021	BIRENDRA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	SC, NHAI ASSTT.S.G.I. SC, K A A C
2 WP(C)/1175/2021	LAKHAN HASNU Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, GHC SC, N C HILLS
3 WP(C)/1784/2021	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM
4 WP(C)/2014/2021	DAKHIN NARAMARI LP SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025

18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/6598/2024	AMULYA NATH SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR B HAZARIKA SC, HANDLOOM, TEXTILE AND SERICULTURE
2	WP(C)/6657/2024	MINU SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR B HAZARIKA SC, HANDLOOM, TEXTILE AND SERICULTURE

=====

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 RSA/249/2010 CAVT. NO. 1230/2009	CENTRAL BANK OF INDIA Versus M/S PODDAR AUTOMOBILES and AGENCY and 5 ORS	MR.A C SARMA MR. M K BORAH MR.B HALDAR	DR.G LAL MISS BORA MRU SARMA MS.J BEGUM FOR CAVEATOR
2 WP(C)/2476/2024	NAFIFA NASREEN Versus THE STATE OF ASSAM AND 9 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU MR R SARKAR (6,7,8,9) SC, G U

=====

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025